

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 8695/2020
(S.W.P. No. 2207/2018)

Wednesday, this the 31st day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Zubaidah Hassan (Age: 23 years)
D/o Gh Hassan Dar
R/o S.K. Pora, Budgam.

..Applicant
(*Nemo* for applicant)

VERSUS

1. State of Jammu & Kashmir through Commissioner Secretary to Govt. Social Welfare Department, Civil Secretariat, Srinagar/Jammu.
2. State Mission Director, ICDS, J&K, Jammu/Srinagar.
3. District Programme Officer, ICDS, Budgam.
4. Child Development Project Officer, ICDS, Narbal.

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate, Advocate)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

The T.A. is referable to an SWP (T.A. No.8695/2020) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 31, 2021
/sunil/vb/ankit/akshaya